

## C. A. T. Bench, JAIPUR

**Date of Order**

DA 950/92

## Orders

27.4.93

None present for the parties.

Advocates are on strike today.

may be listed for hearing on 6.7.93.

Chakravarthy  
(GOPAL KRISHNA)  
JUD. MEMBER

6/7/93

7/93  
Mr. Amit ~~Khanna~~ Khanna - Counsel for the applicant -

The learned Counsel for the applicant states that the applicant in this case has died. He will file an application for bringing the ~~case~~ <sup>l.t.s</sup> on record. It may ~~not~~ be the C.A. <sup>decided</sup> subsequently when an application for bringing the ~~case~~ <sup>L.R.s</sup> on record is filed and decided.

Cknight  
( Gopal Krishna )  
gudi-member

  
(B. B. Mahajan)  
Adm. Member

Copy sent to the app. Com  
& corp Com (M. Bhandari) on  
vide 5/100 to S/61

Date 29-7-93

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